

ÂITEM NO.2

COURT NO.3 SECTION XVIA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 226/2016

HARVINDER KAUR WAZIR

Petitioner(s)

VERSUS

TANDEEP KAUR DUTTA AND ORS.

Respondent(s)

(with appln. (s) for stay)

Date : 31/05/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

HON'BLE MR. JUSTICE AMITAVA ROY

(VACATION BENCH)

For Petitioner(s) Mr. K. G. Bhagat, Adv.

Mr. M. S. Baksh, Adv.

Mr. L. B. Singh, Adv.

Mr. S. P. Alawat, Adv.

Mr. Kuldip Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

We find no reason to entertain this Transfer Petition, which is, accordingly, dismissed.

Pending interlocutory applications, if any, are disposed of.

(Jayant Kumar Arora)

Sr. P.A. (Sneh Lata Sharma)

Court Master